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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 28.08.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala,**  
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.119/ BB/2018	For settlement	Sec 9 of I&B code	M/s Ram charan Company Pvt Ltd	Crest Law Partners	M/s Bremels Rubber Industries Pvt Ltd	

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM


SIGNATURE

PETITIONER/s :

RESPONDENT/s :

**ORDER**

None appears for the parties. Post the case on 12.09.2018.

  
**Member(T)**

Prema Murray - Steno

  
**Member (J)**